

26.2.96

Hon. Mr. S. Dayal, AM

Shri S. Prakash appears for Shri K.N. Mishra learned counsel for the applicant and submits the written note from the learned counsel for the applicant that he does not want to press the application. Shri Amit Sthekar appears on behalf of the respondents and mentions that the applicant had already joined at the place of posting which was pointed out by him in his CA. In view of the submissions the application is dismissed as not pressed.



AM

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